

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 90 of 2017 &
IA No. 232 of 2017**

Dated: 17th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bihar State Power Transmission Co. Ltd. & Anr. ...Appellant(s)

Vs.

M/s Shree Cement Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Ms. Aparajita a/w
Mr. Mukesh Kumar
Mr. Himanshu Kumar (reps.)

ORDER

Admit. Issue notice on the Appeal as well as on the I.A. No. 232 of 2017 (Appl. for stay) to the Respondents returnable on 25.05.2017. Dasti, in addition, is permitted.

List the matter on **25.05.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**